

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. IA 1217/2020 IA 1642/2020 IN C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - IA 1217/2020 Abhijit Guhathakurtha
VS Royale Partners Investment Fund
Limited
IA 1642/2020 Royale Partners
Investment Fund Limited VS Abhijit
Guhathakurta
IN THE MATTER OF
IDBI Bank Limited.**

V/s

EPC Constructions India Limited

**Section: 60(5) 74 IBC/ U/s 60 (5) (a) & (c) of IBC U/s 7 of Insolvency and
Bankruptcy Code, 2016**

ORDER

Adv. Shiraj Khambete appeared for the Liquidator. List the matter on **02.08.2024**
for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)